

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1543
TO BE ANSWERED ON THE 25TH JULY, 2017

PROMOTION OF DRY LAND FARMING

1543. SHRI B.S. YEDIYURAPPA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE किॆसान कल्याण १/२०१६ be pleased to state:

- the details of funds made by the Union Government to various States for the promotion of dry land farming during the last three years and the current year, State-wise;
- the total area brought under dry land farming in the country during the said period, State-wise; and
- the incentives granted to the farmers for dry land farming during the said period and the success achieved in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

किॆसान कल्याण १/२०१६ (SHRI PARSHOTTAM RUPALA)

(a) & (b): Government is implementing the following major programmes for the promotion of rainfed/dry land farming in the Country.

- Rainfed Area Development (RAD) as a component of National Mission for Sustainable Agriculture (NMSA) being implemented by Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW).
- Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) being implemented by Department of Land Resources (DoLR).

State-wise funds released under these programmes for promotion of dry land farming and area covered during the last three years and current year is given at Annexure – I & II.

(c): Under RAD, assistance is provided to farmers for Integrated Farming System (IFS) activities and also for value addition activities like bee keeping, silage making unit, green house structures, resource conservation activities, vermi compose, post harvest storages etc. In watershed programme, assistance is provided to farmers for drainage line treatment, soil and moisture conservation, rain water harvesting, afforestation, horticulture, pasture development, livelihoods activities, etc. These programmes have helped in increasing production and productivity in rainfed/dry land areas.

Annexure-I**Annexure to the Lok Sabha USQ No. 1543 for reply on 25.07.2017****State wise funds released and area covered under Rainfed Area Development (RAD) during 2014-15 to 2016-17 and current year (2017-18)****Rs. In Lakh, Area in ha**

Sl.No.	State	Release 2014-15 to 2016-17	Area Covered 2014-15 to 2016-17	Release 2017-18 (upto 15.07.2017)
1	Andhra Pradesh	5050.00	19943	850.00
2	Telangana	3219.95	10047	0.00
3	Bihar	750.00	1708	0.00
4	Chattisgarh	1933.86	7136	240.00
5	Gujarat	3296.22	7883	600.00
6	Haryana	156.96	0	0.00
7	Jharkhand	2302.00	6133	420.00
8	Karnataka	2400.00	4754	500.00
9	Kerala	650.00	1403	0.00
10	Madhya Pradesh	3598.00	14143	0.00
11	Maharashtra	9163.45	21506	1250.00
12	Odisha	4662.40	15310	600.00
13	Rajasthan	2500.00	8536	0.00
14	Tamil Nadu	9533.00	45201	1700.00
15	Uttar Pradesh	4824.67	18079	1000.00
16	West Bengal	2150.54	7080	350.00
17	Himachal Pradesh	2140.69	4668	360.00
18	Jammu & Kashmir	350.00	620	50.00
19	Uttarakhand	2200.00	6117	300.00
20	Assam	300.00	526	68.50
21	Arunachal Pradesh	1172.50	2517	0.00
22	Manipur	1275.00	2962	137.50
23	Meghalaya	783.63	1374	0.00
24	Mizoram	1441.34	3742	325.00
25	Nagaland	2045.87	4607	400.00
26	Sikkim	863.92	2237	0.00
27	Tripura	1320.00	4882	240.00
Total		70084.00	223115	9391.00

Annexure II

Annexure to the Lok Sabha USQ No. 1543 for reply on 25.07.2017

State-wise details of number of WDC-PMKSY projects sanctioned, area covered by the projects and funds released (2014-15 to 2016-17 & 2017-18) as Central share

(Area in million ha, Amount in Rs. crore)

Sl. No	State	Sanctioned (from 2009-10 to 2014-15) [@]		Central share released (from 2014-15 to 2017-18) [#]
		Total no. of Projects	Area of the projects	
1	Andhra Pradesh	432	1.810	370.97
2	Arunachal Pradesh	156	0.467	41.12
3	Assam	372	1.577	51.99
4	Bihar	123	0.612	54.73
5	Chhattisgarh	263	1.195	64.96
6	Gujarat	610	3.103	287.38
7	Haryana	88	0.362	46.70
8	Himachal Pradesh	163	0.840	55.40
9	Jammu & Kashmir	159	0.652	77.02
10	Jharkhand	171	0.911	37.68
11	Karnataka	571	2.569	490.71
12	Kerala	83	0.423	51.78
13	Madhya Pradesh	517	2.937	664.32
14	Maharashtra	1186	5.128	802.26
15	Manipur	102	0.491	31.39
16	Meghalaya	96	0.236	66.72
17	Mizoram	89	0.373	100.74
18	Nagaland	111	0.476	202.17
19	Odisha	310	1.700	408.28
20	Punjab	67	0.314	7.95
21	Rajasthan	1025	5.764	802.43
22	Sikkim	15	0.066	6.30
23	Tamil Nadu	270	1.368	311.03
24	Telangana	330	1.399	194.58
25	Tripura	65	0.213	67.05
26	Uttarakhand	65	0.346	91.60
27	Uttar Pradesh	612	3.045	208.77
28	West Bengal	163	0.693	59.91
	Total	8214	39.07	5655.94

[@] Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) with effect from 2015-16.

[#] Upto 30.06.2017, including releases under the erstwhile IWMP.

Note: 1) WDC-PMKSY is not operational in the Union Territories.

2) There is no sanctioned project in Goa.
